

1/16.12.96

Shri S.K.Mandal, counsel for the applicant prays for time to remove defect. Prayer allowed. After the defect is removed list on 23.01.1997 for admission.

SKJ

(D.Purkayastha)
Member (J)

(K.D.Saha)
Member (A)

2/24.01.97

List on 06.03.1997 for admission.

SKJ

(V.N.Mehrotra)
Vice-Chairman

3./ 6.3.97.

Shri S.K. Mandal is the learned counsel for the applicant.

Heard learned counsel for the applicant.

Admit. Issue notices to the respondents to file their written statement within four weeks. Requisites if any, may be filed within two weeks thereafter.

List it on 16.5.97 before the Registrar I/C for completion of pleadings. Requisites to be filed within one week.

/CBS/

(S.R. Adige)
Member (A)

(V.N. Mehrotra)
Vice-chairman

4/16.5.1997

None for the parties. On perusal of order no. 3 dated 6.3.1997 it appears that the applicant was directed to file requisites within two week but no requisite has yet been filed. In the circumstances, let this application be listed before the Hon'ble Bench for direction on 01.6.1997.

MPS.

(S.P.Sinha)
DY:Registrar I/c

OA - 641/96

5./ 2.6.97. None for the applicant. List it on 13.8.97
for direction.

/CBS/

V.N.M.
(V.N. Mehrotra)
Vice-chairman

6./ 13.8.97. None for the applicant. List it on 14.10.97
for direction.

/CBS/

V.N.M.
(V.N. Mehrotra)
Vice-chairman

7/14.10.97 None for the applicant. List it on
15.12.1997 for direction.

SKJ

V.N.M.
(V.N. Mehrotra)
Vice-Chairman

8./ 15.12.97. None for the applicant. The notices have not
been issued to the respondents as the applicant has
failed to file requisites, though several opportunities
were granted. In the circumstances, the OA is dismissed
for non-prosecution.

/CBS/

V.N.M.
(V.N. Mehrotra)
Vice-chairman